BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL NEW BOMBAY BENCH, NEW BOMBAY.

Original Application No. 290 of 1986.

Shri G.J.Chauban,
Round Forester,
O/o The Deputy Conservatory of Forests,
Silvassa, Forest Department,
Administration of Dadra and
Nagar Haveli.

... Applicant.

V/s.

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- Dy. Conservator of Forests, Forest Office, Silvassa, Dadra and Nagar Haveli.
- 2) The Administrator,
 Union Territory of Dadra & N.H.,
 C/o.Secretary to Administrator,
 Silvassa,
 Dadra and Nagar Haveli.

... Respondents.

Coram: Hon'ble Vice-Chairman, B.C.Gadgil, Hon'ble Member(A), J.G.Rajadhyksha

Heard Mr.R.S.Mohite for the applicant and Mr.M.P.Patel, Assistant Secretary to the Administrator, Dadra and Nagar Haveli. Mr.Patel makes a statement that even though the order dated 28.7.86 is issued, the applicant would continue to be a Forester by designation and would draw the pay as a Forester, doing Forester's duties at his new place of posting.

On this statement Shri Mohite express his desire to withdraw the application. The application No. 290/86 is disposed of as withdrawn.

Sd/-B.C.GADGIL, VICE-CHAIRMAN, 12/11/1986.

Sd/-J.G.RAJADHYAKSHA, MEMBER(A), 12/11/1986.

Compared by: 1918

Prepared by: 1918

jkk/-